

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:525
ANSWERED ON:03.05.2005
SHELLING ON INDO PAK BORDER
Athawale Shri Ramdas

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there has been shelling on the BSF check posts and villages by Pakistan Army from across the international line of control in Jammu;
- (b) if so, the details of the incidents during the current year as compared to that of the last year;
- (c) the details of life and property loss during the aforesaid period along with the compensation provided to the affected families;
- (d) the number of BSF jawans and civilians killed/injured as a result thereof during the aforesaid period;
- (e) whether farmers of the bordering villages are facing difficulties to work in their fields due to such shelling by Pakistani Army; and
- (f) if so, the steps taken/proposed to be taken by the Government to provide security to the civilians in the border areas?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY)

(a)to(f): A statement is laid on the Table of the House.

STATEMENT IN RESPECT OF LOK SABHA STARRED QUESTION NO.525 DUE FOR ANSWER ON 3.5.2005.

(a)to(f): After the cease-fire agreement between India and Pakistan on 26th November 2003, there has been no shelling by Pakistan army either on the International Border or Line of Control on Border Security Force (BSF) posts in the Jammu Sector. Hence, no loss of life or property has been reported either by BSF or civilians in the current year or the last year due to shelling by Pakistan army.

Since no shelling has taken place after the cease-fire, the farmers are not facing any difficulty in cultivating their fields in the bordering villages.